

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 20331- JK (LD) of 2025

DATED: - 23 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

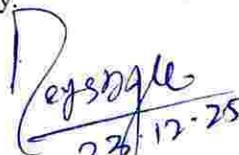
Secretary to Government

Dated: 23.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.20331 - JK (LD) of 2025 dated 23.12.2025

| S No. | Title of the Case | | OIC |
|-------|--|---|--|
| 1. | WP(C) No. 3256/2025 | Shahid Hussain V/S UT of J&K and Others. | Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu |
| 2. | WP(C) No. --/2025 | Kamar Din V/S UT of J&K and Others | Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu |
| 3. | O.A No. 1922/2025 | Sartaj Syed Khan V/S UT of J&K and Others. | Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu |
| 4. | WP(C) No. 3004/2025 | Hafiz Ul Rehman and Anr V/S UOI and Ors | Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu |
| 5. | WP(C) No. 2915/2025 | Shamim Ahmad Malik V/S UOI and Ors | Sh. Khalid Ashraf, DYSP (Hqrs) CID CI Jammu |
| 6. | CM NO. 7480/2025 PIL No. 159/2002 | Syed Iqbal Tahir Geelani V/S (State) UT of J&K and Others | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 7. | O A No.1362/2025 | Dr. Mumtaz Ahmad Khan V/S UT of J&K and Others | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 8. | WP(C) No. 485/2024 | Abdul Aziz Dar and Others V/S Union of India and Others | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 9. | WP(C) No. 2946/2025 | Abdul Karim Malik V/S Union of India and Others. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 10. | WP(C) No 2969/2025 | Abdul Qayoom Mir V/S Union of India and Others. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 11. | WP(C) No. 3051/2025 | Shaon Harman Sheikh V/S Union of India and Others. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 12. | WP(C) No. 1221/2025 | Ghulam Mohd Dar V/S Union of India and Others. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 13. | WP(C) No. 3031/2025 | Hazim Rashid V/S Union of India and Others. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 14. | O.A No. 1433/2025 | Ummer Naseer Pir V/S UT of J&K and Others. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 15. | Motion of filing of petition against order passed by Hon'ble High Court in FIR No. 157/1971 P/S CID CI Kashmir | FIR No. 157/1971 P/S CID CI Kashmir | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 16. | WP(C) No. 3163/2025 | Arsalan Arif Wani V/S UT | Sh. Murtaza Ahmad |

(Signature)

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| | | of J&K and Ors | DYSP CID CI Kashmir (PID No. EXK-952273) |
| 17. | WP(C) No. 3146/2025 | Ab. Rashid Wani V/S UOI and Ors | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 18. | WP(C) No. --/2025 | Umair Nazir Ronga V/S UT of J&K and Others | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 19. | WP(C) No. 2915/2025 | Shamim Ahmad Malik V/S Union of India and Ors. | Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273) |
| 20. | CRMM No. 1225/2025 | Chuni lal V/s UT of J&K and Ors. (arising in case FIR No. 80/2022 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 21. | CRMM No. 1207/2025 | Mst. Naiza Begum V/s UT of J&K & Ors (arising in case FIR No. 20/2013 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 22. | CRMM No. 1200/2025 | Satish Sharma V/s UT of J&K & Ors (arising in case FIR No. 16/2013 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 23. | CRMM No. 1295/2025 | Jaydeep Singh Jadeja V/s UT of J&K & Ors (arising in PV. No. 289/2023 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 24. | CRMM No. 1288/2025 | Pooja Choudhary V/s UT of J&K (arising in case FIR No. 54/2025 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 25. | CRMM No. 1266/2025 | Dr. Shashi Sudhan V/s UT of J&K (arising in case FIR No. 57/2023 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 26. | CRMM No. 1073/2025 | Rattan Lal Ticko V/s UT of J&K (arising in case FIR No. 17/2018 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 27. | CRMM No. 1164/2025 | Dr. Bodh Raj Kundal V/s UT of J&K & Ors. | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 28. | CRMM No. 1220/2025 | Mohd Ashraf Sheikh V/s UT of J&K (arising in case FIR No. 32/2022 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 29. | CRMM No. 1323/2025 | Sheraz Ahmed & Anr V/s UT of J&K & Anr. (arising in case FIR No. 46/2016 of P/S EOW, CBJ). | Sh. Fiesel Qureshi- JKPS, SSP EOW, Crime Branch Jammu. |
| 30. | CRM(M) No. 1205/2025 | Krishan Kant Vs UT of J&K & anr (arising out of case FIR No. 03/2022 of PS | Sh. Javaid Iqbal Tabassam-JKPS, DY. SO Hqrs. (SCW), |

Signature

| | SCW Crime Branch Jammu) | Crime Branch Jammu |
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| 31. | WP(C) No. 781/2025 titled Mohd. Rafiq Vs. UT of J&K and Ors | Sh. Jaswant Singh, Dy. SP HQ |
| 32. | WPC No. .../2025 titled Jeetinder Pal Chandel Vs UT of J&K and Ors | Shri Sartish Bhardwaj SDPO City West Jammu |
| 33. | WPC No. 1215/2025 titled Suresh Paul Sharma Vs UT of J&K and Ors | Shri Kuljeet Singh SDPO City South Jammu |
| 34. | WPC No. 270/2020 titled Tyeb-ul Firdous Vs UT of J&K and Ors | Shri Rabinder Singh SDPO Marwah Kishtwar |
| 35. | WPC No. ___/2025 titled Sher Ali and Anr Vs UT of J&K and Ors | Shri Gurrmeet Singh SDPO R.S Pura Jammu |
| 36. | HCP NO. ___.2025 titled Atul Choudhary Vs UT of J&K and Ors | |
| 37. | WPC No. _/2025 tited Sandeep Singh Vs UT of J&K and Ors | ShRI Mudassir Hussain SDPO Domana Jammu |
| 38. | HCP No. ___/2025 titled Arjun Kumar Vs UT fo J&K and Ors | Shri Gurrmeet Singh SDPO R.S Pura Jammu |
| 39. | WPC No. ___/2025 titled Shivam Kumar Vs UT of J&K and Ors | Mrs. Farha Nishat DySP Hqrs Jammu |
| 40. | OWP No. 1345/2015 and WP No. 674/2022 titled Javid Ahmad Shawl Vs UT of J&K and Ors | Shri Arvind Kumar Sambyal DySP PID NO. EXJ956207 RPHQ Jammu Shri Murtaza Ahmad DYSP PID No. EXK 952273 of CID CI Kashmir |
| 41. | LPA NO. 196/2023 CM No. 6558/2023 titled UT of J&K and Anr VS Dharmath Council and Anr | |
| 42. | WPC No. ___/2025 titled Abdul Qayoom Mir Vs Union of India and Ors | |
| 43. | WPC No. ___/20255 titled Dr. Abdul Karim Malik Vs Union of India and Ors | |
| 44. | WPC No. 3031/2025 titled hazim Rashid Najar Vs Union of India and Ors | |
| 45. | WPC No. ___/2025 titled Dr Abdul Aziz Dar and Ors VS Union of India and Ors | |
| 46. | WPC No. 1221/2025 titoled Ghulam Mohammad Dar Vs Union of India and Ors | |
| 47. | WPC No. 2499/2024 titled Sameer Showkin Vs Union of India and Ors | |
| 48. | OA No. 1362/2025 titled Dr Mumtaz Ahmad Khan Vs UT of J&K and Ors | Shri Farooq Ahmad DySP Staff Officer RPHQ Baramulla |
| 49. | FIR No. 157/1971 U/s 363,365,440,120B PS CIK | |
| 50. | OA No. 277/2024 titled ASHiq Hussain Ganie Vs UT of J&K and Ors | Shri Kuljit Singh DySP UAPA Cell PHQ |
| 51. | TA No. 61/6534/2024 titled Kewal Krishan and Ors Vs UT of J&K and Ors | |
| 52. | WPC No. 1463/2025 titled _____ Vs Union of India and Ors | Shri Sharvan Singh DySP PC Kishtwar |

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